

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**STARRED QUESTION NO-95**  
ANSWERED ON-07/12/2021

**REVISED TARGET FOR RENEWABLE ENERGY GENERATION**

\*95. SHRI K.J. ALPHONS

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government is revising its target for generation of renewable energy in view of the decisions taken in COP 26 at Glasgow;
- (b) the target for generation of renewable energy; and
- (c) the target for phasing out coal driven thermal plants as it generate dirty energy?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) to (c): A statement is laid on the Table of the House.

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**STATEMENT**

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED  
QUESTION No. 95 for ANSWER ON 7-12-2021**

(a) & (b) In line with the Hon'ble Prime Minister's announcement at the recently concluded CoP26, the Government is committed to achieving 500 GW of installed electricity capacity from non-fossil fuel sources by the year 2030.

(c) Setting up of a Thermal Power Plant is a de-licensed activity under the Electricity Act, 2003. Utilities take their own decision to retire their old and inefficient unit based on techno-economic and commercial considerations. Emission norms are laid down by Government. CEA has informed that so far, a total of 248 old Thermal Generating Units of 17,306.24 MW capacity have retired from 2002-03 till date.

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